

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-555**

CP No- 81/241/242/ND/2020

(1) New CA/745/2020

(2) Cont. Appl.- 03/2020

(3) Cont. Appl.-08/2020

(4) CA-690/2020

**IN THE MATTER OF:**

Mam Chand Goel

V/s

Uttar Development Private Limited & Ors

....Applicant

....Respondent

**SECTION**

U/s 241-242

Order delivered on 25.03.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant


:

For the Respondent

: Mr. Nilesh Sharma, Hemant Sharma, Aditi Sharma for R-1, 2, 4 & 6

**ORDER**

Since, the Hon'ble Member (T) is going to attend special bench. Therefore, due of paucity of time, list the matter on **13.04.2021**.

  
**(Anil Kumar)**  
*for* **(Court Officer, C-V)**